IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No.3052 of 2014

Dhananjay Kumar Jha & Ors. … … **Petitioners**

Versus

Ghansi Ram Nayak & Ors. … … **Respondents**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioners : None
For the Respondents : None

The matter was taken up through Video Conferencing.

19/20.04.2021: The Court has waited for some time but nobody has logged in either on behalf of the petitioners or on behalf of the respondents, and as such the court proceeding is, hereby, closed and the matter is adjourned to be listed after Summer Vacation.

(Rajesh Kumar, J.)

shahid/-